

20/11/18

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

50(ND)14

SECTION OF THE COMPANIES ACT, 2013: 397-398

In the matter of:

M/s. Ashok Kumar Gupta & Ors.

.....Petitioner

Vs.

M/s. Meta Plast Engineering Pvt. Ltd. & ors.

.....Respondent

Order delivered on 17.09.2018

Coram:

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

For Petitioner (s) : None

For Respondent (s) : None

ORDER

Present none. In the interest of justice, adjourned to 20th November, 2018.

-Sd-
(Deepa Krishan)
Member (T)

-Sd-
(Ina Malhotra)
Member (J)